

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-2/2020**

Mr. Roman Bikbov ... Applicant

Versus

State of Goa & Anr. ... Respondents

Mr. Salil Saudagar, Advocate for the Applicant.

Coram:- M. S. SONAK, J.Date:- 15th May, 2020**P. C.:**

Heard Mr. Salil Saudagar for the applicant.

2. Issue notice to the respondents, returnable in two weeks. In case the respondents wish to file any reply they may do so within this period and serve an advance copy by email to Mr. Saudagar.
3. In addition to the usual mode of service, private service is permitted. The applicant, if possible, to file affidavit of service.
4. Stand over by two weeks. Liberty to apply.

M. S. SONAK, J.